

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 170 OF 2024**

IN THE MATTER OF:

News Item Titled Barricade Illegal Sand Mining Pose Threat To WGH
Riverbank Appearing In The Shillong Times Dated- 29.06.2024.

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Filed on: 28.01.2025
New Delhi

Filed by

Enatoli

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HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 170/2024

IN THE MATTER OF:-

News Item titled "Barricade illegal sand mining pose threat to WGH river bank" appearing in The Shillong Times dated 29.6.2024

**AFFIDAVIT IN COMPLIANCE OF ORDER DATED 28.11.2024
ON BEHALF OF RESPONDENT NO.2 - MEGHALAYA
POLLUTION CONTROL BOARD**

I, Dr. George Hagi Chyrmang, S/o (Late) D. Kyndiah, Age 43 years, having office at Lumpyngngad, Shillong, Meghalaya, do hereby solemnly affirm and declare as under :-

1. That I am presently posted as the Member Secretary of the Meghalaya State Pollution Control Board, MSPCB, and as such in my official capacity I am conversant with the facts and records of the case and hence competent and authorized to swear this affidavit on behalf of MSPCB, hereinafter referred to as the 'Board'.
2. This Hon'ble Tribunal on 28.11.2024 was pleased to observe as under:-

"10. We also find that with the affidavit of the State Pollution Control Board, closure notices have been filed as Annexure-1 (Colly) against persons engaged in illegal sand mining but the affidavit does not disclose whether Environmental Compensation



MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

SIJ Instrument No. 60
Date: 28/11/25

has been determined against the violators. Meghalaya State Pollution Control Board shall also file the affidavit showing what action has been taken with regard to the computation and recovery of Environmental Compensation.”

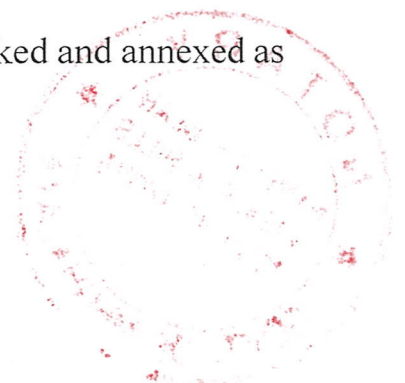
3. It is stated that the closure notice was issued to 10 units of the Divisional Forest Officer. In order to verify compliance of the closure notices, a second inspection was conducted on 9.12.2024, however names and locations could not be verified. During the inspection additional illegal sand mining sites were also identified.

A copy of the inspection Report conducted on 9.12.2024 is marked and annexed as **Annexure R/1**.

4. Subsequently, the Board has issued a communication dated 15.1.2025 to the Divisional Forest Officer, West & South West Garo Hill (T) for cross-verification and furnishing of names and address of the operations of illegal sand mines with GPS co-ordinates as detected by the Board.

A copy of the letter dated 15.1.2025 issued to the Divisional Forest Officer, West & South West Garo Hill (T) is marked and annexed as **Annexure R/2**.

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong



5. I say that the facts stated in the above paras are true and correct to the best of my knowledge and information.

Identified by:

(Miss. P. S. Barch)

Advocate



DEPONENT

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

SOLEMNLY AFFIRMED BEFORE ME THIS DAY
ON 28/11/25 THE DEPONENT IS IDENTIFIED BY P. S. Barch
I CERTIFY THAT THE CONTENTS OF THE AFFIDAVIT
ARE READ ORDER AND EXPLAINED TO THE
DEPONENT WHO VERIFIED THE SAME BEFORE ME

J. F. BLAH
NOTARY
East Khasi Hills District
Government of Meghalaya

VERIFICATION

Verified at *Shillong* on this the *28th* day of January, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from.



A handwritten signature in blue ink, appearing to be "D. K. HILLS".

DEPONENT

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

MEGHALAYA STATE POLLUTION CONTROL BOARD
INSPECTION REPORT

Inspection for verification of closure of illegal sandmining units was carried out on 9th December 2024 at Chibinang, West Garo Hills District by Smt. R.R.Marak, AEE and Shri. A. Marak, MTA and the following observations were made:

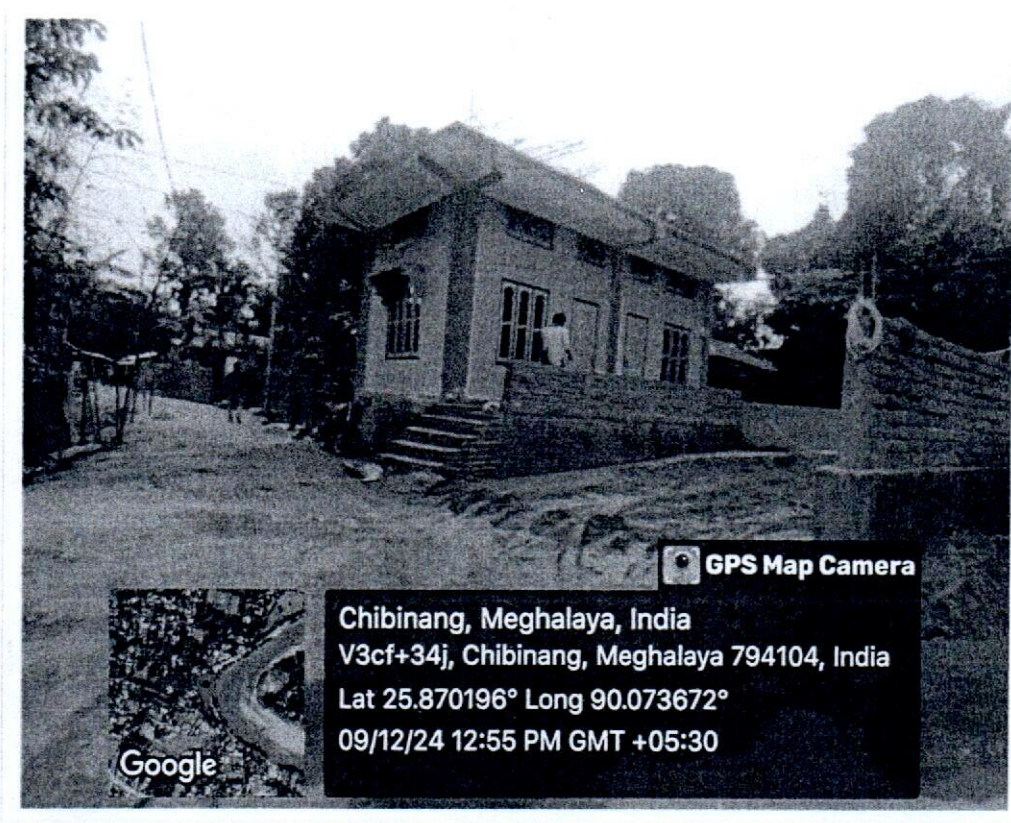
Observations:

1. The illegal sand mining units are still in operation in Chibinang, West Garo Hills District.
2. Pumping machines operated in the river bank for sand extraction were observed.
3. Few workers were present at the sand mining sites. Upon inquiry on the ownership of the sand heaps, the names against which Closure Notices have been issued by the Board as per the list received from the DFO, West & South West Garo Hills (T) Division, Tura, could not be verified on ground during inspection as different names were being provided and was unable to cross-check with the said list.
4. A total of 20 nos. of sand heaps have been detected along the Rongai River.

Site No.1



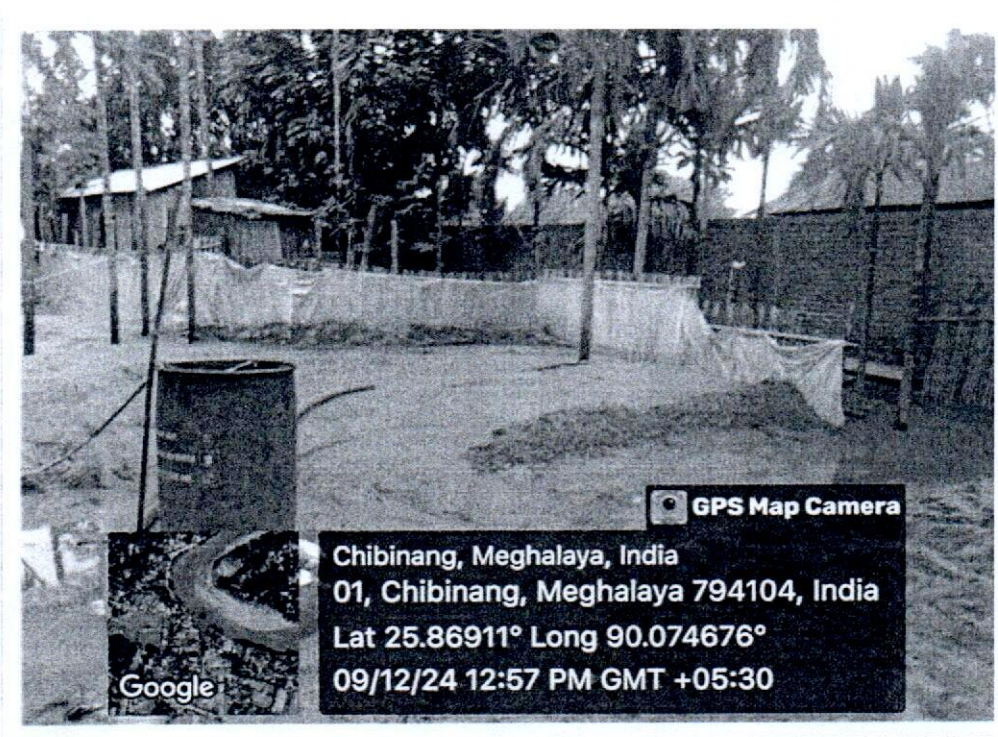
Site No.2



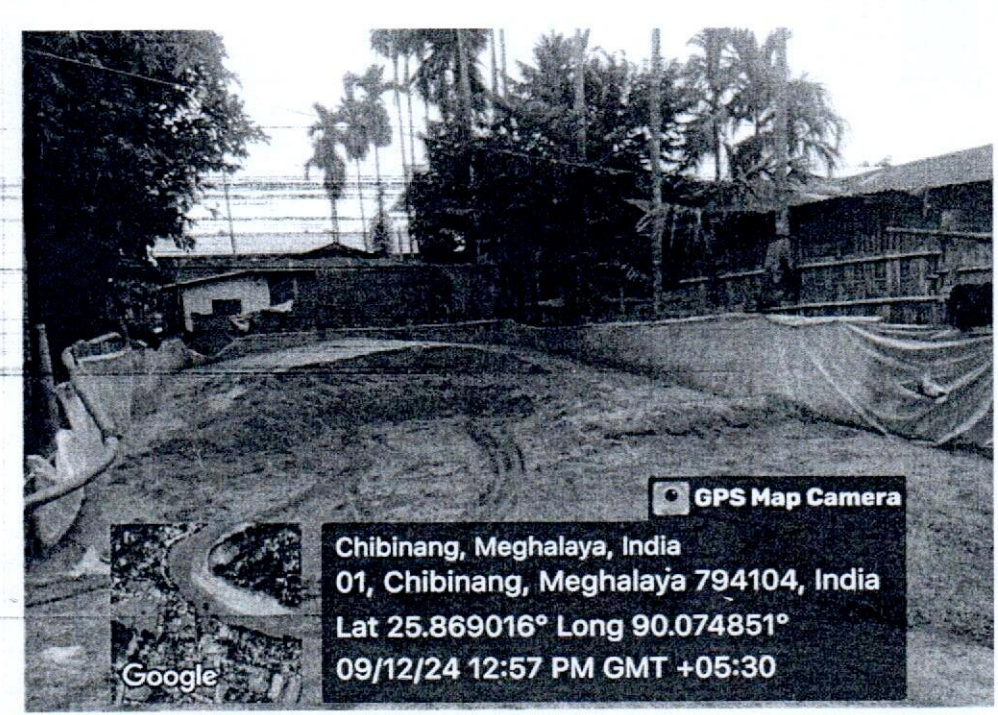
Site No.3



Site No.4

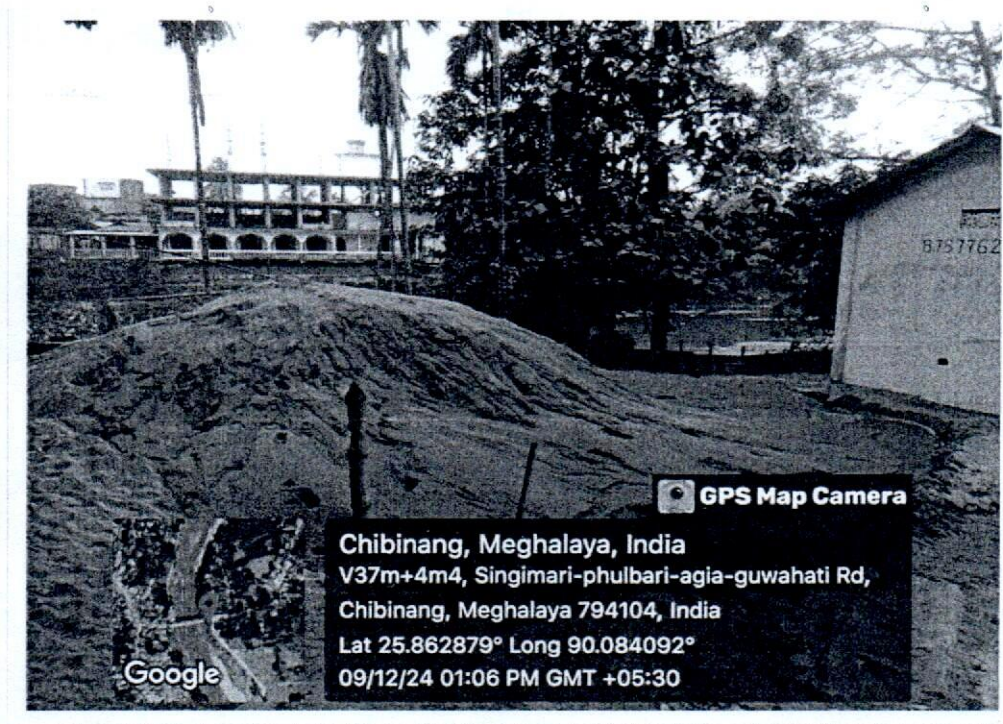


Site No.5



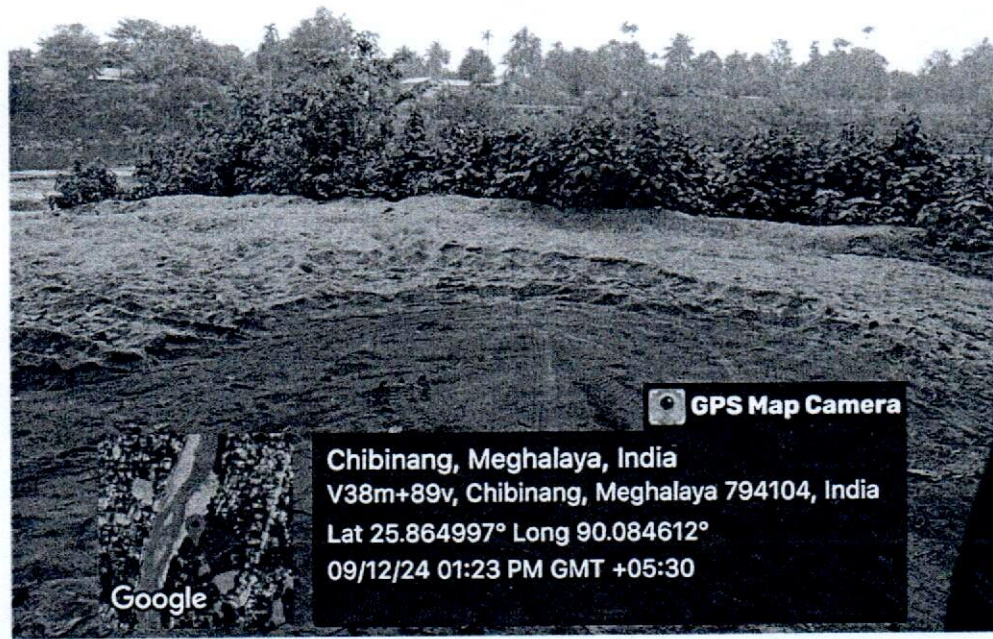
Site No.6Site No.7

Site No.8

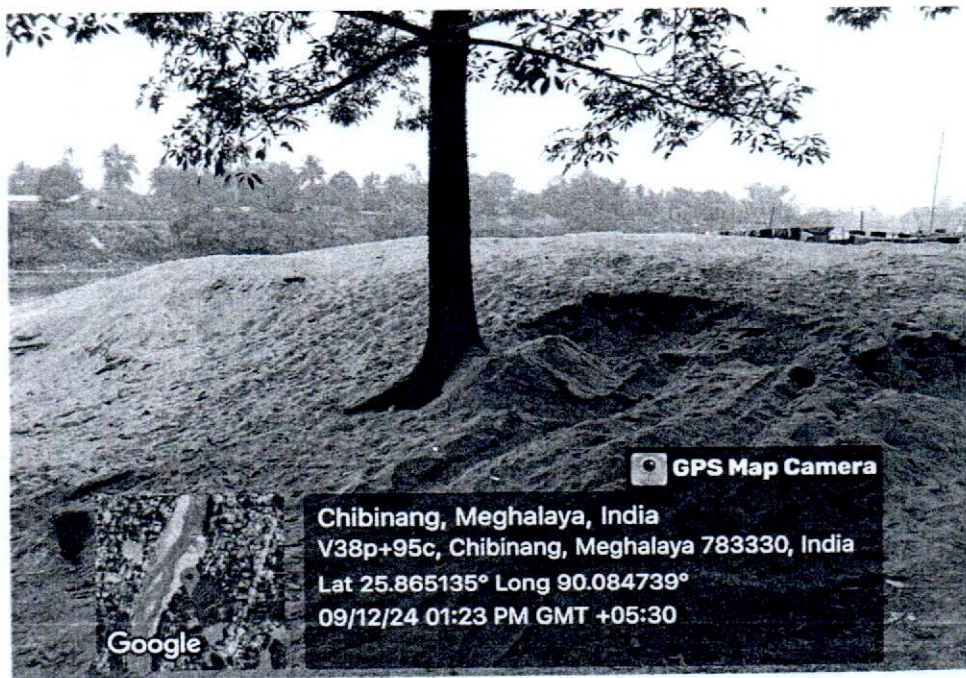


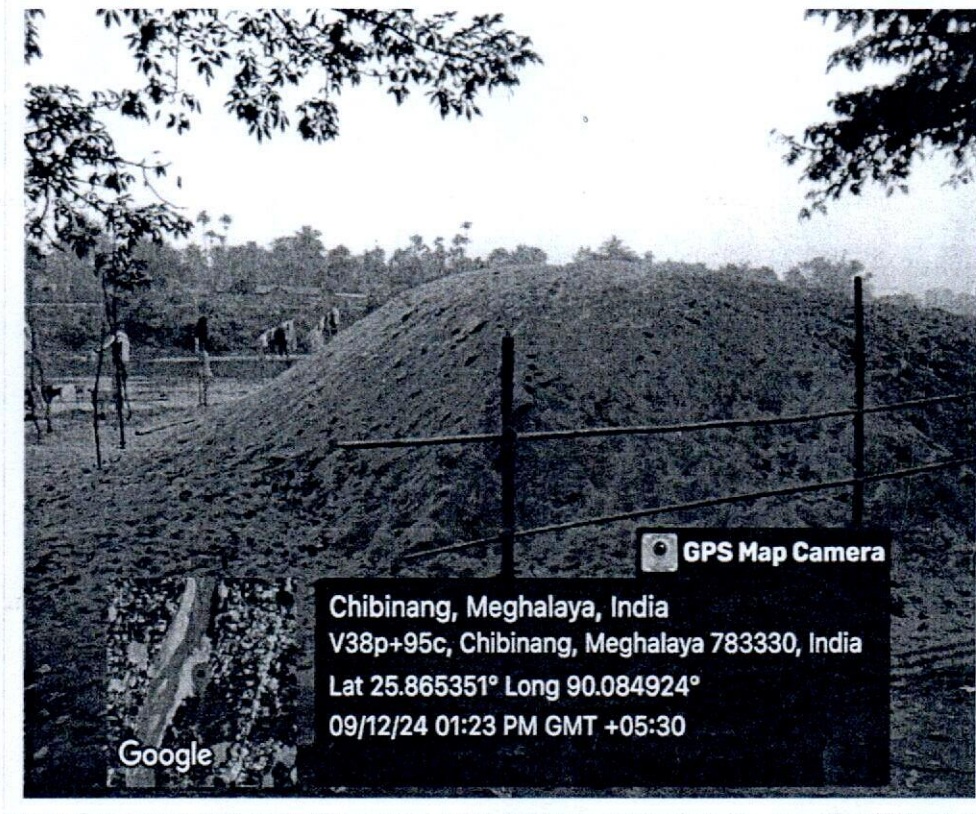
Site No.9

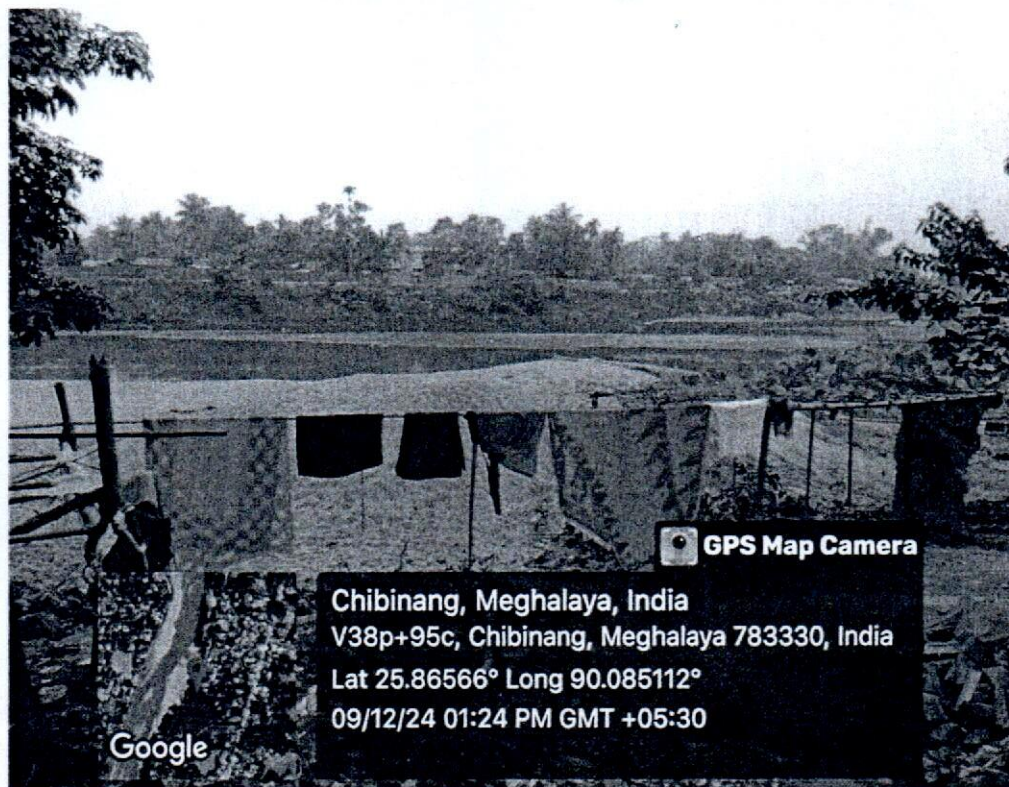




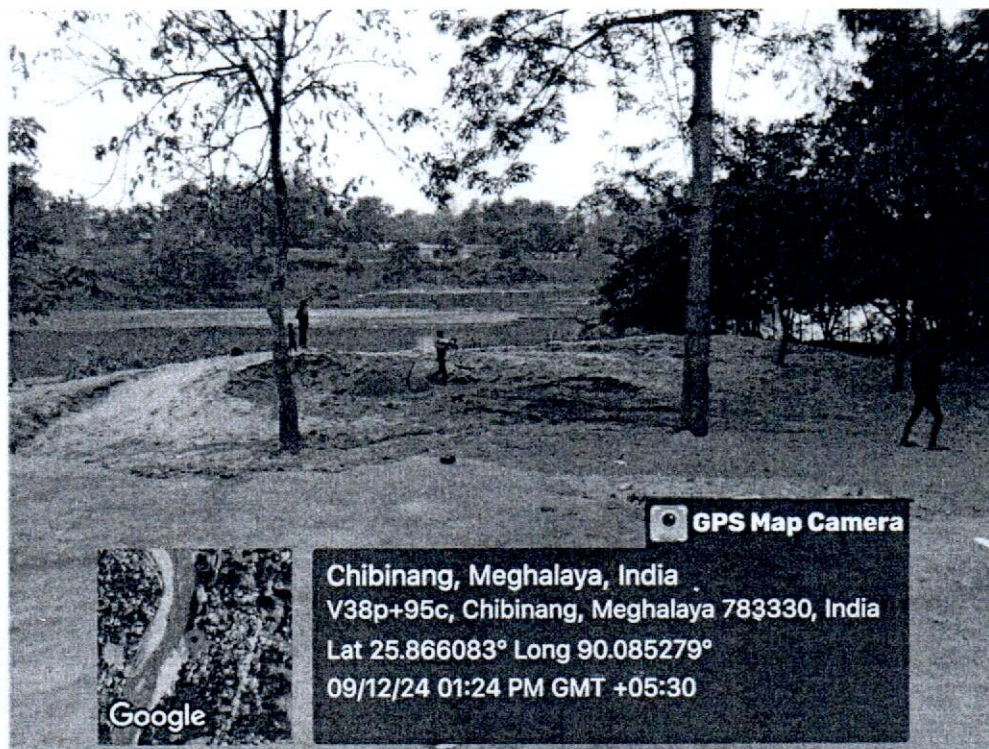
Site No.12



Site No.13Site No.14



Site No.15

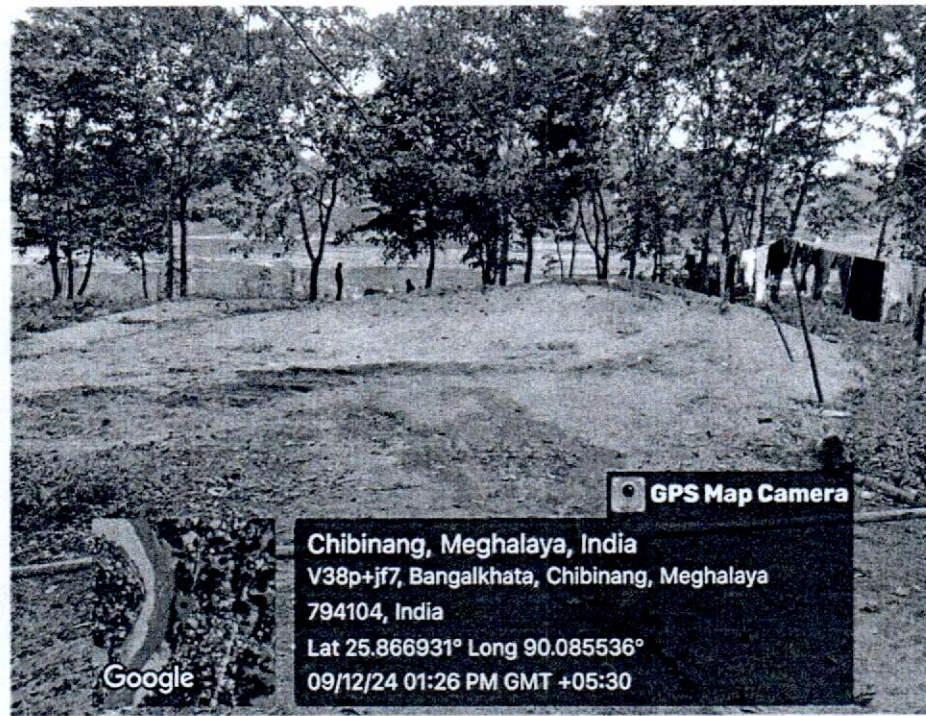
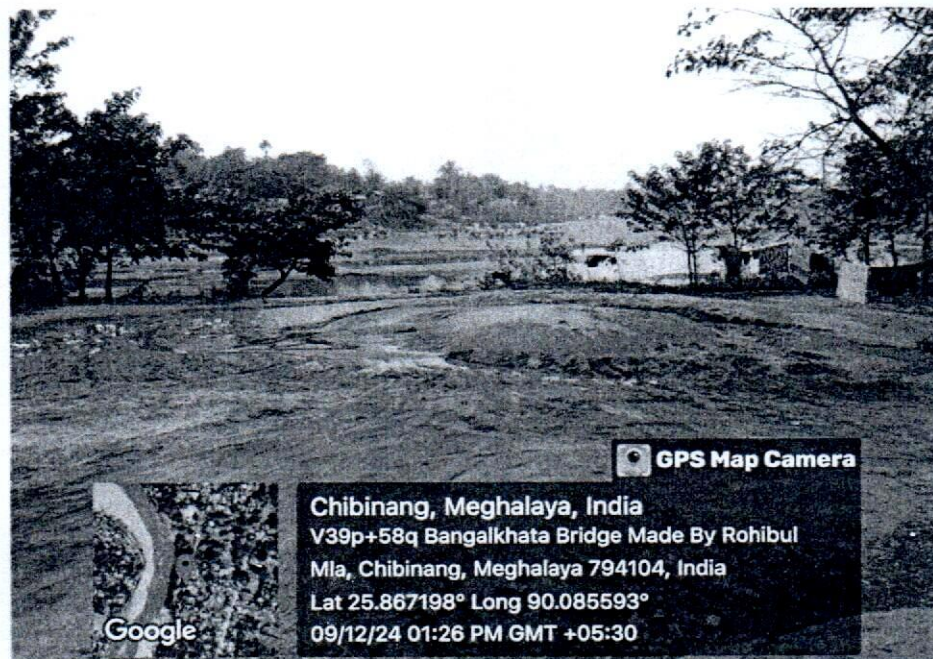


Site No.16

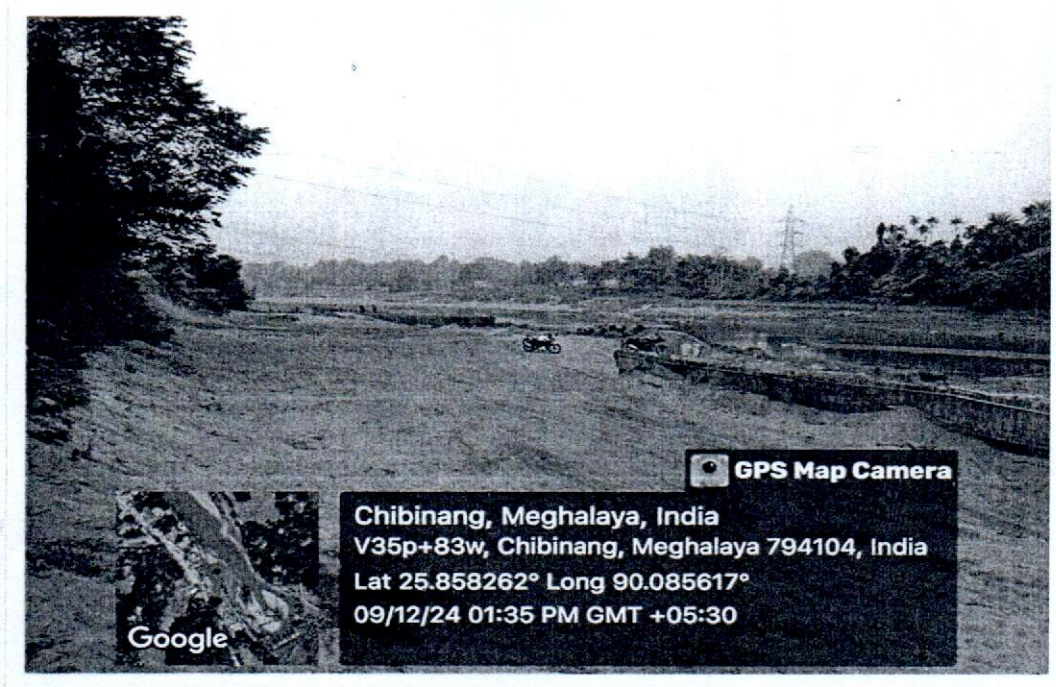


Site No.17



Site No.18Site No.19

Site No.20



(Smt.R.R.Marak, AEE)

(Shri. A. Marak, MTA)

No.MSPCB/TB-98/2024/2024-25/ 18

Dated Shillong, the 15th January, 2025

To,

The Divisional Forest Officer,
West & South West Garo Hills (T) Division,
Tura

Sub: O.A. No. 919/2024 on Illegal sand mining in Chibinang, West Garo Hills District –
reg.

Ref: Memo.No.B/x/1/1266 dated 6th June 2024

Sir,

With reference to the subject above, I am to inform you that the Board had issued Closure Notice against 10 (ten) nos. of operators of illegal sand mines at Chibinang, West Garo Hills District vide No.MSPCB/TB-7(C)/2024(Pt-II)/2024-25/35, 41, 43, 45, 47, 48, 50, 51, 61, 62 dated 30th August 2024, as per the information received from your office vide letter under reference.

Further, inspection for verification of compliance of Closure was carried out on 9th December 2024 by the Board's officials, and as per the report, 20 (twenty) nos. of illegal sand mining sites still in operation were detected at Chibinang, West Garo Hills. However, the names of the proprietors and their locations could not be verified.

In this regard, you are hereby requested to kindly furnish the GPS coordinates of the identified illegal sand mining as per the list enclosed as Annexure -I and also to cross verify the name and address of the proprietors of illegal sand mines at Chibinang, West Garo Hills with the list enclosed as Annexure -II herewith along with GPS co-ordinates to enable the Board to impose environmental compensation against the unit/individual indulged in illegal extraction of river sand.

This is for your kind information and necessary action.

Enclosed: As stated above

Yours faithfully,

DK

(Dr.G.H.CHYRMANG, MFS)

Member Secretary


Meghalaya State Pollution Control Board
Shillong

Memo No. MSPCB/TB-98/2024/2024-25/ 18-A

Dated Shillong, the 15th January, 2025

Copy to:

1. The Deputy Commissioner, West Garo Hills, Tura, for favour of information.


Member Secretary



GOVERNMENT OF MEGHALAYA
DEPARTMENT OF FORESTS & ENVIRONMENT
OFFICE OF THE DIVISIONAL FOREST OFFICER
WEST & SOUTH-WEST GARO HILLS (T) DIVISION, TURA



Memo No. B/2/1/1266 Dated Tura, the 6th June/2024.

From: The Divisional Forest Officer,
West & South-West
Garo Hills (T) Division, Tura.

To: ✓ The Member Secretary,
Meghalaya State Pollution Control Board, Shillong.

Sub: Illegal Mining Activities, regarding.

Ref: MFG/83/10/Illegalities/MMMCR/Pt.III/798 Dtd Shillong, the 26th April,2024.

Sir,

With reference to the subject cited above, I have the honour to re-submit herewith the required detail information as per the directive of the Conservator of Forests (T), Khasi & Jaintia Hills, Shillong, Meghalaya.

This is for your kind information and necessary action.

Enclo: As above.



Yours faithfully

Divisional Forest Officer,
West & South-West
Garo Hills (T) Division, Tura.

Dated Tura, the

June/2024.

Memo No. B/2/1/1266
Copy to :-

The Conservator of Forests (T), Khasi & Jaintia Hills, Shillong,
Meghalaya for his kind information.


Divisional Forest Officer,
West & South-West
Garo Hills (T) Division, Tura.

LIST OF ACTION TAKEN AGAINST ILLEGAL SAND MINING UNDER WEST & SOUTH-WEST, GARO HILLS (T) DIVISION, TURA.				ANNEXURE - VIII
Sl No.	NAME	ADDRESS	LOCATION	ISSUE No.
1	Shri. Sahajamal Sk.	Bholarbhita, P.O. Chibinang P.S. Phulbari, West Garo Hills, Meghalaya.	Bholarbhita	HD/28/2021/227 dt.31.10.2021.
2	Shri. Akidur Islam.	Bholarbhita, P.O. Chibinang, P.S. Phulbari, West Garo Hills, Meghalaya.	Bholarbhita	HD/28/2021/233 dt.31.10.2021.
3	Shri. Arjun A Sangma.	Ghagupara, P.O & P.S. Tikrikilla, West Garo Hills, Meghalaya.	Ghagupara	HD/28/2022/13-14 dt.25.01.2022.
4	Shri. Ram Krishna Rabha.	Kodomsali, P.O & P.S Tikrikilla, West Garo Hills, Meghalaya.	Kodomsali	HD/28/2022/17-18 dt.28.01.2022.
5	Shri. Tobath Ch Marak.	Damalgre, P.O & P.S. Damalgre, South- West Garo Hills, Meghalaya.	Damalgre	T/88(a)/22/131-32 dt.25.03.2022.
6	Shri. Wandesh M Marak.	Damalgre, P.O & P.S. Damalgre, South- West Garo Hills, Meghalaya.	Damalgre	T/88(a)/22/129-30 dt.25.03.2022.
7	Shri. Djmbith Ch Marak.	Damalgre, P.O & P.S. Damalgre, South- West Garo Hills, Meghalaya.	Damalgre	T/88(a)/22/133-34 dt.25.03.2022.
8	Shri. Pilson Ch Marak.	Balalgre, P.O. Mukdangra P.S. Damalgre, South- West Garo Hills, Meghalaya.	Balalgre	T/88(a)/22/135-36 dt.25.03.2022.
9	Shri. Pilson M Sangma.	Jewilgre, P.O. Mukdangra P.S. Damalgre, South- West Garo Hills, Meghalaya.	Jewilgre	T/88(a)/22/137-38 dt.25.03.2022.

10.	Shri. Mian M Marak.	Dorambokgre, P.O. Mukdangra P.S. Damalgre, South- West Garo Hills, Meghalaya.	Dorambokgre	T/88(a)/22/139-40 dt.25.03.2022.
11.	Shri. Sengchon G Sangma.	Bolgangre, P.O. Mukdangra P.S. Damalgre, South- West Garo Hills, Meghalaya.	Bolgangre	T/88(a)/22/141-42 dt.25.03.2022.
12.	Shri. Dinesh T Sangma.	Sonamite, P.O & P.S. Garobadha, South- West Garo Hills, Meghalaya.	Sonamite	T/88(a)/22/143-44 dt.25.03.2022.
13.	Shri. Kasan Marak.	Sonamite, P.O & P.S. Garobadha, South-West Garo Hills, Meghalaya.	Sonamite	T/88(a)/22/145-46 dt.25.03.2022.
14.	Shri. Nusula G Momln.	Sonamite, P.O & P.S. Garobadha, South- West Garo Hills, Meghalaya.	Sonamite	T/88(a)/22/147-48 dt.25.03.2022.
15.	Shri. Tilbath M Marak.	Wategre, P.O. Rangakona P.S. Garobadha, South- West Garo Hills, Meghalaya.	Wategre	T/88(a)/22/149-50 dt.25.03.2022.
16.	Shri. Sengot A Sangma.	Sonamite, P.O & P.S. Garobadha, South- West Garo Hills, Meghalaya.	Sonamite	T/88(a)/22/151-52 dt.25.03.2022.
17.	Shri. Bethuel Ch Marak.	Sonamite, P.O & P.S Garobadha, South- West Garo Hills, Meghalaya.	Sonamite	T/88(a)/22/153-54 dt.25.03.2022.
18.	Shri. Tamseng N Marak.	Sonamite, P.O & P.S. Garobadha, South- West Garo Hills, Meghalaya.	Sonamite	T/88(a)/22/155-56 dt.25.03.2022.
19.	Shri. Spart Ch. Marak	Sonamite, P.O. & P.S Garobadha.	Sonamite	T/88(a)/22/157-58 dt.25.03.2022.

20	Shri. Chegrak R Marak.	Sonamite, P.O & P.S. Garobadha, South- West Garo Hills, Meghalaya.	Sonamite	T/88(a)/22/159-60 dt.25.03.2022.
21	Shri. Monum G Sangma.	Rangsakona, P.O. Rangsakona P.S. Garobadha, South- West Garo Hills, Meghalaya.	Rangsakona	T/88(a)/22/161-62 dt.25.03.2022.
22	Shri. Utpal R Marak.	Rangatary, P.O. Garobadha, P.S. Ampati, South-West Garo Hills, Meghalaya.	Rangatary	T/88(a)/22/163-64 dt.25.03.2022.
23	Shri. Awal SK.	Puskanipara, P.O. Chibinang P.S Phulbari, West Garo Hills, Meghalaya.	Puskanipara	HD/20(d)/2022/186 dt.20.04.2022.
24	Shri. Moksedul Alam.	Bangalkhata, P.O. Chibinang P.S. Phulbari, West Garo Hills, Meghalaya.	Bangalkhata	HD/20(d)/2022/187 dt.20.04.2022.
25	Shri. Shohidur Rahman.	Puskanipara, P.O. Chibinang P.S. Phulbari, West Garo Hills, Meghalaya.	Puskanipara	HD/20(d)/2022/188 dt.20.04.2022.
26	Shri. Rakesh Saha.	Phulbari, P.O & P.S. Phulbari,	Phulbari	HD/20(d)/2022/189 Dt. 20.4.2022.
27	Shri. Awal Sk.	Puskanipara, P.O. Chibinang P.S Phulbari, West Garo Hills, Meghalaya.	Puskanipara	HD/28/2023/41-42 dt.18.03.2023.
28	Shri. Abdul Zafer.	Puskanipara, P.O. Chibinang P.S Phulbari, West Garo Hills, Meghalaya.	Puskanipara	HD/28/2023/42-43 dt.18.03.2023.
29	Shri. Shahalom Sk.	Puskanipara, P.O. Chibinang P.S Phulbari, West Garo Hills, Meghalaya.	Puskanipara	HD/28/2023/45-46 dt.18.03.2023.

30 ✓	Shri. Surut Zamal Sk.	Puskanipara, P.O. Chibinang P.S Phulbari, West Garo Hills, Meghalaya.	Puskanipara	10	HD/28/2023/47-48 dt.18.03.2023.
31 ✓	Shri. Mahamod Ali.	Puskanipara, P.O. Chibinang P.S Phulbari, West Garo Hills, Meghalaya.	Puskanipara	11	HD/28/2023/47-48 dt.18.03.2023.
32 ✓	Shri. Mashidur Islam.	Puskanipara, P.O. Chibinang P.S Phulbari, West Garo Hills, Meghalaya.	Puskanipara	12	HD/28/2023/51-52 dt.18.03.2023.


Divisional Forest Officer
West & South-West
Garo Hills (T) Division, Tura.

List of illegal sand mining sites detected in Chibinang, West Garo Hills District

S.No.	Name	Location	Lat Long
1.	(unknown)	Bholarbhita, Chibinang	25.870192°, 90.073655°
2.	(unknown)	Bholarbhita, Chibinang	25.870196°, 90.073672°
3.	(unknown)	Bholarbhita, Chibinang	25.869259°, 90.074337°
4.	(unknown)	Bholarbhita, Chibinang	25.86911°, 90.074676°
5.	(unknown)	Bholarbhita, Chibinang	25.869016°, 90.074851°
6.	(unknown)	Bholarbhita, Chibinang	25.868358°, 90.076581°
7.	(unknown)	Bholarbhita, Chibinang	25.868204°, 90.077526°
8.	(unknown)	Chibinang-Agia Road bridge	25.862879°, 90.084092°
9.	(unknown)	Bholarbhita, Chibinang	25.873100°, 90.078544°
10.	(unknown)	Bangalkhata, Chibinang	25.872771°, 90.079146°
11.	(unknown)	Bangalkhata, Chibinang	25.864997°, 90.084612°
12.	(unknown)	Bangalkhata, Chibinang	25.865135°, 90.084739°
13.	(unknown)	Bangalkhata, Chibinang	25.865351°, 90.084924°
14.	(unknown)	Bangalkhata, Chibinang	25.86566°, 90.085112°
15.	(unknown)	Bangalkhata, Chibinang	25.866083°, 90.085279°
16.	(unknown)	Bangalkhata, Chibinang	25.866678°, 90.085572°
17.	(unknown)	Bangalkhata, Chibinang	25.866744°, 90.085514°
18.	(unknown)	Bangalkhata, Chibinang	25.866931°, 90.085536°
19.	(unknown)	Bangalkhata, Chibinang	25.867198°, 90.085593°
20.	(unknown)	Near Rongai Valley Dam	25.858262°, 90.085617°



amit singh <semasingh.office@gmail.com>

Original Application No. 170/2024/EZ (Earlier O. A. No. 919/2024/PB) News Item titled "Barricade illegal sand mining pose threat to WGH riverbank" appearing in The Shillong Times dated 29.06.2024

1 message

amit singh <semasingh.office@gmail.com>

Tue, Jan 28, 2025 at 7:07 PM

To: memsecy.spcb-meg@gov.in, moefro.shillong@gov.in, dc-wgh@nic.in, ngtjudicial-kolkata@gov.in

Dear Sir, /Madam

Kindly Find attached scanned copy Affidavit being e- filed on behalf of Meghalaya State Pollution Control Board, which is being served in advance copy as proof of service.

Thanking you.
Best Regards,
Ms.K.Enatoli Sema

(Clerk)
Rahul Mo. 7503630697

--
Office of Mr Amit Kumar Singh & Ms.K.Enatoli Sema,
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 **Affidavit.pdf**
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